NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : CP/217, 218, 219/CAA/2017 PETITION NUMBER : CHERRY INTERNATIONAL TRADING PVT LTD NAME OF THE TRANSFEROR : MEGAPRO INVESTEMENTS PVT LTD NAME OF THE TRANSFEROR : XS REAL PROPERTIES PVT LTD NAME OF THE TRANSFERRE : 230 UNDER SECTION Signature Represented by S.No. Name (in Capital) A-M-ILAWGO Counselfor

Pet/Hon

ORDER

Counsel for the Applicant present and submitted that the report of OL has not been submitted. The representative of the OL submitted that time be granted to submit the report. At request, time is enlarged. Put up on 21.12.2017 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

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